

Cont.Case (Civil)

FILING NUMBER: 2573/2020

SHANKAR PRASAD KESHRI AND OTHERS

: PETITIONERS

Vs

THE STATE OF JHARKHAND AND OTHERS

: RESPONDENTS

BENCH : S.J

CFS:

PETITION : Rs.20/-

AFIDAVIT : Rs. 5/- & Rs. 15/-

VAKALATNAMA: Rs.00/- & Rs. 165/-

DEFECT IF ANY :

1. Vakalatnama fee amounting Rs.15/- is due, may be filed.
2. Copy of petition may be served upon opposite party/ respondent number 4 & 5.
3. Petitioner number 18 has not signed as per his name. Name of P- 18 written as Madan Mohan Mahto , whereas he signed as Madan Mohan Lal Mahto, on Vakalatnama.

Ranjeet Kumar Pankaj

06/06/2020.